

and Kashmir along LoC/IB are shifted to safer places on account of ceasefire violations/cross border firings. They are provided all kinds of basic amenities like water, electricity, medical etc. at the designated safe shelters.

Government has sanctioned construction of 14,460 bunkers, to mitigate the hardships being faced by people living on IB/LOC, due to Cross Border Firing.

Compensation of ₹ 5 lakh is given to civilian victims of cross border firing along the Indo Pak border. Compensation for housing damages/losses, crop losses or livestock losses, relief for stay at Relief Campus and displacement etc. to those affected by cross border firings are also given at the rates equal to NDRF that are fixed from time to time.

(b) and (c) There is no such report.

#### **Security personnel killed in Sukma attack**

4203. SHRI NEERAJ SHEKHAR:

SHRI RAVI PRAKASH VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of security personnel killed in maoist attack at Sukma, Chhattisgarh on 13th March, 2018;

(b) the details of *ex-gratia* announced and paid so far, to kins of victims, victim-wise;

(c) whether there were repeated intelligence inputs regarding the attack;

(d) if so, the reasons for not taking any action on intelligence inputs; and

(e) the details of action Government has taken against the guilty who ignored the repeated intelligence inputs?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) Details of CRPF personnel killed in the attack by the LWE in Sukma on 13 March, 2017 are as follows:—

Sl.No.	Force No.	Rank	Names
1.	880985638	ASI/GD	R.K.S. Tomar
2.	035032397	CT/GD	Ajay Kumar Yadav
3.	145048743	CT/GD	Manoranjan Lenka
4.	041700593	CT/GD	Jitendra Singh

Sl.No.	Force No.	Rank	Names
5.	041731613	CT/GD	Shobhit Kumar Sharma
6.	015011715	HC/GD	Laxman
7.	025162449	CT/GD	Manoj Singh
8.	035120856	CT/Dvr	Dharmendra Yadav
9.	145050175	CT/Dvr	Chandra H.S.

(b) The Central Government pays ₹ 35 lacs as *ex-gratia* and another ₹ 20 lacs *ex-gratia* is paid through the SRE Scheme to the next-of-kin of martyrs. In addition, CRPF, the State in which the individual was serving and his Home State will pay *ex-gratia*/insurance benefits/risk/welfare funds. Apart from above, the next-of-kin will also be given full salary till the age of superannuation under Liberalized Pensionary Award (LPA) and are also eligible for compassionate appointment as per applicable rules. ₹ 57 lac has been released to the next-of-kin of each of the martyred personnel.

(c) to (e) Inquiry into the incident has been ordered and is under progress. Disciplinary action will be taken against any individual blamed for any act of negligence.

#### **Vacancies in CAPF**

4204. SHRI MANAS RANJAN BHUNIA:

PROF. M. V. RAJEEV GOWDA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are several vacancies in the different wings of the Central Armed Police Forces (CAPF) such as BSF, CRPF, etc. as on date;

(b) if so, the number of vacancies in the different wings of Central forces as on date; and

(c) what steps Government is contemplating to take to fill the vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) and (b) The Number of vacancies in Central Armed Police Forces (CAPFs) and Assam Rifles (AR) as on 01.03.2018 is as under:—

Force	Vacancies
CRPF	18460
BSF	10738
CISF	3812